

[Sh. Ram Pujan Patel]

Central Government. But Central Government has not been able to take a decision in regard to setting up the sugar mill on the plea that there are certain technical difficulties in this regard. Again on 28th November, 1988 the former Chief Minister of Uttar Pradesh, while addressing a public meeting in Phulpur on the occasion of Nehru centenary celebrations had assured that the sugar mill would be set up at Phulpur very soon. However, we have not seen any concrete step being taken in this direction. Keeping in mind the interests of the country and its farmers, the farmers of that area had also held a mass demonstration at Phulpur tehsil. On 2nd October, 1989, i.e. on Mahatma Gandhi's birthday, farmers of the area observed one day fast and hunger strike in front of the Tehsil. I too had participated in this fast. The farmers also resolved to continue their agitation till the sugar mill was set up. Hon. Prime Minister is fully seized of the assurances given in this regard because at one time, he represented this constituency. I would, therefore, request the Central Government to take steps to get a sugar mill set up as soon as possible in view of the interests of the farmers.

- (v) **Need to take steps for the development of hilly region of Uttar Pradesh**

[English]

SHRI C.M. NEGI (Garhwal): Sir, discontentment is increasing among the people of the eight hill district of Uttar Pradesh due to the slow pace of development during the Seventh Five-Year Plan. Though the outlay for Seventh Plan for the hill districts was to the tune of Rs. 1075 crores, inclusive of Central assistance, but developmental work remained at standstill throughout the Plan period and whatever schemes were implemented, also lacked in quality due to lack of close monitoring on the part of the Government. This discontentment has ultimately resulted in the growing demand for a separate hill state. I therefore, urge upon the

Government that a meeting of the elected representatives from the area be convened by the hon. Prime Minister to listen to the view points of the hill people and take necessary action to mitigate the growing discontentment.

- (vi) **Need to ensure proper rehabilitation of persons whose lands are acquired for development of National Park in Kulu, Himachal Pradesh**

[Translation]

SHRI MAHESHWAR SINGH (Mandi) : Mr. Speaker, Sir, the Central Government has decided to set up the Great Himalayan National Park at Rohla in Kulu district of Himachal Pradesh which will result in displacement of people of 4 villages i.e. Kunder, Majhan, Sakri and Marror. Before shifting the people of these villages, it should be ensured that they are rehabilitated at one place so that they may get the benefit of welfare measures of the Government such as land development programmes, irrigation, education, health, road facilities etc.

These people learn their living from collection of various herbs and rearing of goats and sheep. Besides these people, others also have the right to graze their cattle in these forests which will be denied to them with the setting up of this park. Therefore, it is essential that these people are given the right to graze their cattle in other forests and those who are being deprived of their livelihood should be given priority in employment in the proposed national park keeping in view their educational qualifications. For this purpose the formula of providing employment to at least one person in each family should be followed. There are a few places of worship in these villages which should be duly protected. At the same time the people should not be deprived of entry to these places. The provisions of park should be made only after taking all the aforementioned measures and necessary directions should be issued to the State Government immediately in this regard.